23. Purusottampur OC, 24. Nimcha OC, 25. Sheebpur OC, 26. Mahabir OC, 27. New/Central Satgram, 28. Alkusha Gopalpur OC, 29. Benalee, 30. Kenda/Dobrana, OC, 31. Darula, 32. Krishnagar, 33. Seetalpur, 34. Shankarpur, 35. Girimint, 36. Rana, 37. Mahabir, 38. Kankartalla 1 & 2, 39. Tara, 40. Dhandadih, OC, 41. Barmondia, 42. Dabor OC, 43. Gangaram Chak, 44. Poidih OC, 45. Ranipur, 46. Dalurband OC, 47. Palasthali, 48. Chapapur-I, 49. Badina/Pusai OC, 50. Kapasara OC, 51. Lalmatia UG, 52. Lalmatia OC, 53. Shampur-A, 54. Dalmiya OC, 55. Bhanora, 56. Damra, 57. Sangramgarh OC.

BHARAT COKING COAL LIMITED

1. Murlidih, 2. Bera OC, 3. ENA, 4. Basdeopur OC, 5. Laxmi OC, 6. Tasra OC, 7. Jhunkundar OC, 8. Victoria, 9. Kankanee, 10. Kenduadih, 11. Dharmaband, 12. South Tisra, 13. Kujama, 14. Gaslitand, 15. Bhurungia, 16. Teturiya.

SOUTH EASTERN COALFIELDS LIMITED

1. Domnara OC, 2. Burhar No.3, 3. Rungta, 4. North Jharakhand, 5. Burhari No. 1, 6. Pure Chirimiri, 7. Korba 1 & 2, 8. Korba 3 & 4, 9. Chachai OC, 10. Banki 5 & 6, 11. Jarwahi OC, 12. New Jhimar, 13. Banki 7 & 8, 14. S. Jhakrakhand Old, 15. Ramnagar, 16. Jhimar Old, 17. Rajgamar 8 & 9.

WESTERN COALFIELDS LIMITED

1. Barkuhi UG, 2. Barkuhi West UG, 3. Bhamori Jhantachapa, 4. Datla East UG, 5. Datla West, 6. DHAO, 7. Shibpur OC, 8. Ghorawari Hirdagarh, 9. Ghorawari Kalan, 10. Ballarpur OC, 11. Kalichapar, 12. Newton Chikli, 13. N. Chandametta, 14. Nandora, 15. Sial Ghogri, 16. Nakoda OC, 17. Sasti BIT, 18. Ballarpur 1 & 2, 19. Robartson Inc/Bellora Inc/Ghughus, 20. Kumda OC, 21. New Majri No. 1, 22. Dhuptala OC, 23. Shibpuri-2 OC, 24. Taroda OC, 25. Sethia OC, 26. Bellorra OC 27. N. DhuptalaRRR OC, 28. Rakhikole, 29. Chikalmau, 30. Umrer, 31. Satpura-I UG, 32. Sukri UG, 33. Chincholi UG.

CENTRAL COALFIELDS LIMITED

1. Semra, 2. Pakri Barwadhi, 3. Sugia OC, 4. Pure Dhori, 5. Mael UG, 6. Chalkari, 7. Karkatia, 8. Dhodidih, 9. Gidhania, 10. Rauta.

NORTHERN COALFIELDS LIMITED

1. Gorbi.

[English]

Export Quota of Cotton Bales

3621. SHRI ASHOK NAMDEORAO MOHOL : SHRI MADHAV RAO PATIL :

Will the Minister of TEXTILES be pleased to state :

- (a) whether the Government of Maharashtra has requested to increase the export quota of cotton bales;
 - (b) if so, the details thereof; and
- (c) the decision taken by the Government thereon so far?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) Yes, Sir.

(b) and (c) The export quota of cotton is released by the Government from time to time after taking into account all relevant factors, including estimated production, availability, domestic demand and likely surplus of cotton as well as price trends, etc. An export quota of 0.75 lakh bales of cotton was released to the Maharashtra State Cooperative Cotton Growers' Marketing Federation Ltd. on 19th September, 1997. As on 17-6-1998 the Maharashtra State Federation has not been able to effect any exports against the quota of 0.75 lakh bales allotted to it for the cotton year 1997-98.

Trade Related Enterpreneurship Assistance for Rural Women

- (a) whether the Government of Andhra Pradesh has requested for clearance of Trade Related Enterprenuership Assistance and Development Programme (TREAD) for rural women; and
- (b) if so, the steps taken by the Government to clear the pending projects of Andhra Pradesh sent to them long back?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) Yes, Sir.

(b) A pilot project on Trade Related Entrepreneurship Assistance and Development (TREAD) for women was sanctioned by Government of India during 1996-97. The Scheme was posed for its continuation during the IXth Plan. However, the Inter-Ministerial consultations with Departments of Women and Child Development, Rural Employment and Poverty Alleviation, Planning Commission, etc. took a considerable time. As a result, the TREAD scheme could not be approved during the first year of the IXth Plan i.e. during 1997-98 and therefore none of the proposals received under TREAD from any State including those from Andhra Pradesh could be cleared during 1997-98.

The TREAD Scheme has now been approved by the Standing Finance Committee for its continuance during the remaining four years of the IXth plan. The proposals received from Non-Governmental Organisations (NGOs) located in Andhra Pradesh will now be processed expeditiously as per the norms prescribed under the scheme.